226

12.00 hrs.

RE: REPORTED FIRING ON COL-LIERY WORKERS IN KARGALI (BIHAR)

श्री घनशाह प्रधान (शहडोल) : अध्यक्ष जी, घनबाद (बिहार) के करिगल क्षेत्र के कोयला खान मजदूरों पर गोली चलाई गई है । कोयला खान के मजदूरों के साथ अत्याचार हो रहा है । मैं कोयला खान मजदूर हूं, मैं चाता हूं कि मुझे गोली मार दी जारे(व्यवधान)

MR. SPEAKER: I will ask the Minister to make a statement on it. I am sending it to the Minister to make a statement on it. (Interruptions) No, Short Notice Question. Mr. Naik—he is not here.

श्री धनशाह प्रवान: चार लोगों को गोली से मार दिया गया। वे लोग श्रपनी मेहनत का पैसा मांगने गये थे, लेकिन उन को गोली मार दी गई

श्रध्यक्ष महोदय : लेकिन इस ढंग से इस चीज को नहीं लाया जा सकता । इस के लिये तरीका बना हुन्ना है, इस तरीके से इस को यहां नहीं लाया जा सकता । चीज को लाने का कोई ढंग होता है, यह क्या तरीका है ?

श्री घनशाह प्रधान : ग्रध्यक्ष महोदय,
मैं ग्रभी भी कोयला खान मजदूर हूं, पांच
साल की छुट्टी लेकर इस सदन में ग्राया हूं।
मैं निवेदन करना चाहता हूं कि उन मजदूरों
के साथ न्याय होना चाहिये। कस्टोडियन
ने सारे देश में तहलका मचा दिया है, सारा
देश उस से ग्रान कित है.....

ग्रन्थक्ष महोदय : इस वक्त शार्टब ग्राना चाहिये, इस सवाल को कैसे लाया जा सकता है ? . . . (डयवघान) 3610 L.S.—9 I am taking the information. I will ask the Minister to make a statement. (Interruptions). May I request you all to please sit down? I have already asked the Minister to make a statement. If you want a Calling Attention, I have no objection. But I admitted in the morning one Calling Attention. If it has not gone in, we will replace it by this Calling Attention. (Interruptions). Well this Calling Attention will

इस तरह से कोई चीज रिकार्ड नही होगी न मैं इस की इजाजत दें रहा हूं

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE
REPORTED WITHDRAW OF CASE AGAINST
SHRI S. K. MODI AND OTHERS OF MODI
FLOUR MILLS

SHRI MUKHTIAR SINGH MALIK (Rohtak): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported withdrawal of against Shri S. K. Modi and two other officials of the Modi Flour Mills by the Lt. Governor of Delhi." MINISTER OF THE HOME. AFFAIRS (SHRI UMA SHANKAR DIKSHIT): On 10th February, 1973, a large number of bags of wheat were found in a godown of the Modi Cold Storage situated in the premises of Modi Flour Mills at Okhla Industrial Estate, New Delhi. It was suspected that the provisions of the Delhi Foodgrains Dealers Licencing (No. Order, 1964 and the Delhi prevention of Hoarding of Foodgrains Order, 1966 had been contravened. Therefore, the offices of the Flour Mills as well as the godown in the Cold Storage where the stock of wheat was found, were sealed and a police guard was posted in the premises of the Flour The Deputy Commissioner, Food & Civil Supplies, Delhi who is also Additional District Magistrate issued detention orders under the Maintenance of Internal Security Act,